

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016  
APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

**Dated: 11<sup>th</sup> December, 2017**

**CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 119 OF 2016 &  
IA NOS. 668 & 674 OF 2016**

**In the matter of:**

**Adani Power Rajasthan Ltd.**

**... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**APPEAL NO. 277 OF 2016 &  
IA NO. 572 OF 2016**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

**... Appellant(s)**

**Vs.**

**M/s Adani Power Rajasthan Ltd. & Anr.**

**.... Respondent(s)**

**ORDER**

The matter could not be taken up due to administrative reasons.

List the matter on **05.02.2018 & 06.02.2018**

**Court Master**